NCRPB to examine the Master Plan and submit the same with their recommendation. Therefore, the Master Plan has not yet been received in the Board duly approved by the Competent Authority in Government of Uttar Pradesh.

Electrical renovation etc. in Aram Bagh Government Colony

3251. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the expenditure incurred for the electrical renovation in Government accommodation in Block No.I to 53 Aram Bagh, New Delhi by the CPWD;

(b) the detailed list of new electrical and type of equipment installed in each accommodation by the CPWD;

- (c) whether there is any provision of Oil Bound Distemper and POP in the Type-I houses;
- (d) if so, the details of the order for OBD and POP issued; and

(e) if not, the reasons for Oil Bound Distemper not being done in Type-I houses in Aram Bagh, New Delhi during last six years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Separate expenditure account is not maintained for renovation works of Block No.1 to 53 Aram Bagh, New Delhi. The works of electric renovation have been carried out from entire service centre No.261 Aram Bagh, New Delhi which comprises of Block No.1 to 97 of type I quarter and Block No. 101-111 of type-III quarters. Total expenditure incurred on works of electric renovation in Block No.1 to 97 of type-I quarters and Block No.101-111 of type-II quarters.

(b) In quarter in Block No.I to 53 Aram Bagh, New Delhi only rewiring works has been done and following electric items have been installed:- (prior to approval of upgradation schemes for type-I quarters)

1)	Copper conductor wiring in recessed stee conduit		
2)	Light/fan/bell/light plug points	-	17
3)	Powers points	-	02
4)	T.V. Point	-	01
5)	Tube fittings	-	02

In accordance of M/o Urban Development circular No.11014/1/2009-W.3 dated 12th October, 2009 in quarters in which upgradation work has been completed following additional electric item have been installed.

1)	Industrial socket outlet	-	02
2)	Exhaust fan	-	02

(c) and (d) The upgradation of type-I quarters was to be undertaken vide M/o Urban Development O.M.No. 11014/1/2009-W.3 dated 12.10.2009 annexed as statement (See below). As per the circular there is no provision of Oil Bound Distemper and POP in type-I quarters.

(e) This is a policy decision taken by M/o Urban Development vide O.M. cited at (c) & (d) above.

Statement

Letter of M/o Urban Development dt. 12.10.2009

F. NO.11014/1/2009-W.3

Government of India

Ministry of Urban Development

Nirman Bhavan, New Delhi-110011

Dated the 12th October 2009

Office Memorandum

Subject:- Additions/alterations in Type-I General Pool Residential Accommodation.

It is to mention that norms for addition/alterations for quarters from Type-II to Type-VI are already existed and there has been a demand for fixing of norms for addition/alteration of Type-I quarters also. It has now been decided to provide the prescribed facilities free of cost subject to availability of funds in Type-I GPRA quarters in serial order with the consent of the concerned allottees. In exceptional cases, Chief Engineer, after recording the reasons in writing, may allow insitu upgradation of quarters on out of turn basis. A list of permissible civil and electrical items/works of additions/alterations is given in statement-I (See below).

2. No other work of addition/alteration which involves structural changes in the allotted quarters would be carried out. The decision of the CPWD as to whether any work of addition/alteration requested by an allottee is of a structural nature shall be final.

3. The works of addition/alteration in a house as per prescribed specification shall be completed within a maximum period of 30 days from the date of handing over the possession of house to CPWD.

Hindi version will follow.

(Surat Singh)

Under Secretary to the Government of India

- То
- 1. All Ministries/Departments of the Government of India.
- 2. CAG of India, Bahadur Shah Zafar Marg, New Delhi.
- 3. Secretary General, Rajya Sabha/Lok Sabha Secretariat, New Delhi.
- 4. Director General (Works), CPWD, New Delhi.
- 5. Chief Secretaries of Union Territories.
- 6. Director of Estate, Ministry of Urban Development, New Delhi.

Copy to:

- 1. PS to Minister of Urban Development, New Delhi.
- 2. PS to Minister of State for Urban Development, New Delhi.
- 3. PPS to Secretary (UD)/Secretary(HUPA), M/o HUPA New Delhi.
- 4. PS to Additional Secretary (UD), New Delhi.
- 5. All Joint Secretaries/Directors/DSs/USs in M/o Urban Development, New Delhi.
- 6. All Desks/Sections in M/o Urban Development, New Delhi.
- 7. Director (NIC) for uploading it in Ministry's website.
- 8. Hindi Section for Hindi version.

Statement-I

Specification prescribed for up-gradation of Type-I GPRA quarters (Free of cost)

SI.No.	Description of Item
1	2
	A. Civil Works
1.0	Kitchen
	1.1 General:

1.1.1 Removal of chimney wherever existing

1.1.2 Addition of water storage capacity upto 150lt per DU by providing additional loft tank including connected plumbing work in kitchen and toilets

1.2 Kitchen sink:

1.2.1 Ceramic kitchen sink without drain board.

1.3 Dado:

1.3.1 60 cm high white glazed tiles (Size 8"x8") above and along the work platform and around and below kitchen sink

1.4 Worktop:

1.4.1 Green marble- prepolished with premoulded nosing

1.5 Flooring:

1.5.1 Ceramic floor tiles (Size 8"x8" Matt finish) flooring over existing floors.

2.0

Toilet & Bathroom

$2.1 \ {\rm Wash} \ {\rm basin} \ {\rm \&} \ {\rm Mirror}:$

2.1.1 One wash basin with one pillar tap at appropriate location as per the space available.

2.1.2 Plumbing for geysers.

2.2 Flooring & Dado:

2.2.1 Flooring

2.2.1.1 Ceramic floor tile (Size 8"x8" Matt finish) of approved design.

2.2.1.2 Dado - Ceramic white glazed tile (Size 8"x8") upto door built level

3.0

Bed Room / Living Room

3.1 Flooring in rooms and internal areas-

3.1.1 Grey/Beige color Ceramic floor tile (Size $8^{"}x8^{"}$ Matt finish) of approved design.

4.0 In common circulation areas and staircases

4.1 Kota stone flooring and matching skirting in common circulation area. In staircase, single piece pre-polished kota stone slab with pre-finished nosing shall be used.

5.0 Others fixtures and Amenities:-

5.1.1 Curtain rods with brackets.

5.1.2 Wire-gauze shutters for windows, with steel section

6.0 Internal finishing

6.1 Repair of all walls and ceiling (one time only) followed by colour-wash Synthetic enamel paint on all wood work and steel work

B. Electrical Works

- 1.0 1.1 Power Points one in kitchen and one in bedroom (DP-MCB Type) Total in Numbers Two
- 2.0 2.1 Ventilation fan one in kitchen and one for WC (in Numbers) Two.

Upgradation/Renovation of quarters by CPWD

3252. SHRI AVINASH RAI KHANNA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any policy to upgrade/renovate the quarter before allotment by CPWD in Delhi for whitewash and electrical renovation work;

- (b) if so, the details thereof;
- (c) whether the contractors are working as per the policy; and

(d) whether the whitewash, electrical renovation work, Oil Bound Distemper and POP is being done by CPWD and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir. Subject to availability of fund and consent of new allottees.

(b) Details indicated in the decision taken by M/o Urban Development vide O.M.NO.11014/1/2008-W.3 dated 14th March, 2008, 22nd April, 2008 are given in statements-I and IV (See below). Details through letter dated 12.10.2009 given in the statement [Refer to the Statement Appended to the Answer to USQ No.3251 Part (c) and (d)]

- (c) Yes, Sir.
- (d) As per details indicated in para 'b' above.